

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

GA/TA/MP, No. 302 /1993 (in CP. No. 26/93)

Birahi Chand Chaturvedi Versus UOI & ors Enr OA 127/93

Date of Order

Orders

This is an MP. (in CP. No. 26/93 - in OA. No. 127/93) for extension of time to file the reply on behalf of humble non-petitioner No. 1. On scrutiny it has been found in order.

So P
17/5

17/5

None present for the petitioner.

18/5/93

Register & Put up in Court
admission on 25/6/93

REGISTRAR
C.A.T. JAIPUR

OA 1st
passed
Section
promoted
Bench
sent for Commencement
3/6/93

25.6.93 none for the applicant / Petitioner.

This MP is disposed of and this MP should be tagged with the Contempt Petition so that while passing an order in the Contempt Petition, this fact can be taken into consideration.

(O. P. Sharma)

Administrative Member

(D. L. Mehta)
Vice-Chairman